

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA No.2592 of 1991

New Delhi, this the 12<sup>th</sup> day of October, 1995.

Hon'ble Dr.R.K.Saxena, Member(J)  
Hon'ble Mr K.Muthukumar, Member(A)

Shri Gulab Singh S/O Shri Hira Lall,  
R/O Village & P.O.Mahipalpur  
C/O Narain Singh Pahalwan near Mamta Pkg.Works  
New Delhi-37.

... Applicant.

(None appeared.)

vs.

1. Union of India through the  
Secretary,  
Department of Non-conventional  
Energy Sources,  
Ministry of Power & Non-Conventional  
Energy Sources,  
Block No.14, CGO Complex,  
Lodhi Road,  
New Delhi.
2. Director, Solar Energy Centre,  
Department of Non-Conventional Energy Centre,  
Sources, Ministry of Power & Non-Conventional  
Energy Sources, Block No.14, CGO Complex,  
Lodhi Road, N.Delhi.
3. Shri M.C.Sehgal, AAO, Deptt. of Non-conventional  
Energy Sources, Solar Energy Centre, C.G.O.  
Complex, Lodhi Road, Paryavaran Bhawan, N.Delhi.
4. Shri Deepak Sehgal, Asstt.Foreman, Solar Energy  
Centre Swal Panari,Gurgoan(Haryana).

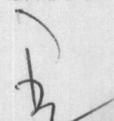
..... Respondents.

(none).

Order(oral)

(delivered by Dr.R.K.Saxena, Member(J)

This is third round but neither the  
counsel for the applicant nor the counsel for  
the respondents are present. This case was fixed  
on 9.10.1995 at Sr.No.10 of the Board. None  
had appeared and therefore, it was adjourned to



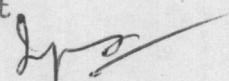
11

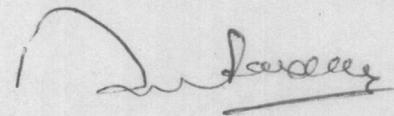
11.10.1995. Again nobody had appeared on that date, and, therefore, it was adjourned to this date. Today also, none is present for the parties.

It is a matter of the year 1991.

It appears that the applicant is not interested in the matter, Therefore, it is dismissed for default.

/sds/

  
( K. Muthukumar )  
Member(A)

  
( Dr R.K. Saxena )  
Member(J)